					here for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	00	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	373475045	4	373475045	86.89	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	2008328	1	2008328	0.47	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	17	1310276	17	647434	0.15	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	34	2747373	33	1487557	0.35				<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	47403591	2	47403591	11.03				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	16171552	2	4819212	1.12				<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)		0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		60	443116165	59	429841167	100.00	0	0	0	